

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.12.2020

NOTICE

Take notice that the following matters listed on 14.12.2020 in the Court-III will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 606 of 2020 Part Heard	Sepco Electric Power Construction Corporation Vs. Sumit Binani & Ors	Abhinav Raghuvanshi	Misha-R1 & R2 Srideepa Bhattacharyya- R3

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar